

(a) whether a seminar on family welfare was held in New Delhi on 14 April, 1990;

(b) if so, the subjects discussed in the seminar;

(c) the main recommendations made at the seminar; and

(d) the follow-up action taken thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). A National Seminar on Family Welfare was organised by the Indian Medical Association (IMA) at New Delhi on April 14-15, 1990. Some of the main recommendations are as below:

- (1) Family Welfare Programme should be a multi-pronged service oriented integrated approach. The Programme should encompass education, employment, improvement in status of women, poverty eradication, literacy improvement etc.
- (2) Family Welfare services should encompass total health care delivery with special emphasis on maternal care, nutrition and child welfare.
- (3) There should be greater emphasis on younger couples for spacing methods. For this purpose Oral Pill Programme should receive priority attention.
- (4) Wide range of Media should be made to motivate people in Family Welfare Programme especially use of Oral Pills.
- (5) Members of I.M.A. should have greater involvement in implementation of the Programme.

- (6) IMA should be given financial support and facilities to educate its members in Family Welfare activities through seminars etc.

The main recommendations of the Seminar already form a part of the Family Welfare Programme strategy. The Family Welfare Programme is conceived as a multi dimensional integrated approach and recognises the importance of "Beyond Family Planning" factors like female education, status of women, employment etc. as having vital bearing on fertility behaviour. Similarly Family Welfare services is conceived as a package which includes total health care delivery with special emphasis on maternal and child health care programme. Increased emphasis is also being given to cover younger couples for adoption of different spacing methods. All possible efforts are also being made to propagate increased use of Oral Pills. A multi-media communication strategy has been undertaken for popularising small family norm and acceptance of different spacing methods including use of oral Pills. Greater involvement of doctors belonging to IMA is sought to be achieved. Financial assistance and facilities are being made available to the IMA to train educate and motivate its members. It is the Government's endeavour to seek involvement of the IMA and its members in the implementation of the National Family Welfare Programme in pursuance of the policy of involving voluntary organisations and the community in a big way.

#### Supply to Fair Price Shops in Delhi

9012. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Fair Price Shop owners in Delhi particularly in the remote areas have been complaining since long about the poor

supply of rationed items;

(b) if so, the number of complaints received in this regard during the last three months and the action taken thereon; and

(c) if no action has been taken, the reasons therefor?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):** (a) to (c). The allocation of specified food articles to all the Fair Price Shops in Delhi is made on the basis of units registered with them. The Delhi Administration takes necessary steps to ensure that supplies are made to all Fair Price Shops including those in remote areas well in time. Whenever there is any delay due to labour problem, shortage of stocks etc. in any godowns of the FCI, immediate steps are taken to get supplies from other godowns. The Administration has stated that there was some delay, however, in supplies because of labour problems in FCI, in the months of February, March and April, 1990.

**Working of Gastroenterology Department P.G.I.M.E.R.**

9013. **PROF. VIJAY KUMAR MALHOTRA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the high powered Committee, consisting of eminent doctors, submitted its report regarding working of the Gastroenterology Department of Post Graduate Institute of Medical Education and Research (PGIMER);

(b) if so, the salient features of the report;

(c) whether any action has been taken against the persons found guilty; and

(d) if so, the details thereof and if not, the

reasons therefor?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) Yes, Sir.

(b) The report of the Committee includes the following aspects of the functioning of the Gastroenterology Department of the Post Graduate Institute of Medical Education and Research, Chandigarh:

- (i) Training and Teaching programme.
- (ii) Research.
- (iii) Patient Care.
- (iv) Endoscopic Services.
- (v) Relationship of Super speciality of Gastroenterology with other Departments of the Institute.
- (vi) Inter-departmental relationship.

(c) and (d). The report of the Committee has been discussed in the Governing Body of the Institute in its meeting held on 17.6.1989 and follow up action as per directions given by the said Body is in progress.

**Conveyance Allowance to NDMC Homeopaths**

9014. **SHRI GANGA CHARAN LODHI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Homeopathic doctors of N.D.M.C. are allowed to visit patients at home;

(b) if so, whether the Homeopathic doctors of N.D.M.C. are getting conveyance allowance to visit the patients at home; and

(c) if not, the reasons therefor?